

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.434/2017 in O.A. No.2907/2013

Tuesday, this the 25th day of July 2017

**Hon'ble Mr. Justice Mr. Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Sahadeva Singh
36 Jia Sarai, Hauz Khas
New Delhi – 110 016

..Applicant
[Mr. Suhail Dutt, Senior Advocate (Mr. Sankalp Goswami, Advocate with him)]

Versus

Shri S K Pattanayak
Secretary (A&C)
Ministry of Agriculture
Department of Agriculture & Cooperation
Krishi Bhawan, New Delhi – 110 001

..Respondent

O R D E R (ORAL)

Justice Permod Kohli:

After arguing for some time, learned senior counsel for applicant seeks to withdraw this C.P. with liberty to seek remedial measures as and when so required.

2. Dismissed as such.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

July 25, 2017
/sunil/